

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 15 of 2011 &**  
**I.A. Nos. 28, 29 & 169,92 of 2011**

**Dated : 28<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Lanco Power Limited** ... Appellant(s)

**Versus**

**Haryana Electricity Regulatory Commission & Ors.** ...Respondent(s)

**Counsel for the Appellant(s): Mr. Shanti Bhushan, Sr. Adv. with**  
**Mr. Manu Nair, Mr. Anuj Berry &**  
**Mr. L. Vishwanathan**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1**  
**Mr. Sudhir Kathpalia for**  
**Ms. Suparna Srivastava for CSPTCL**

**Mr. M.G. Ramachandran,**  
**Mr. Apoorve Karol, Mr. Chirag Kher with**  
**Mr. D.C. Arya (Rep.) for R-2**

**Mr. Parag Tripathi, Sr. Adv. with Mr. Aashish Bernard**  
**Mr. Anuj Bhandari & Mr. Anuj Bhandari for R-3.**

**Ms. Swapna Seshadri for R.4**

**Appeal No.52 /2011**  
**& IA 87/2011 and IA 88/2011**

**Chhattisgarh State Power Trading Company Limited** ....Appellant(s)

**Versus**

**Haryana Electricity Regulatory Commission & Ors.** ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Sudhir Kathpalia for**  
**Ms. Suparna Srivastava**

**Counsel for the Respondent(s) : Mr. Andn K. Ganesan for HERC**

**Mr. M.G. Ramachandran,**  
**Mr. Apoorve Karol, Mr. Chirag Kher with**

**Mr. D.C. Arya (Rep.) for R-2**

**Mr. Parag Tripathi, Sr. Adv. with  
Mr. Aashish Bernard, Mr. Anuj Bhandari &  
Mr. Anuj Bhandari for R-3.**

**Mr. Manu Nair and Mr. Anuj Benu  
Mr. L. Vishwanathan for R-4**

**ORDER**

Post the matters for further hearing on **08.08.2011.**

**( V.J. Talwar )  
Technical Member**

**(Justice M. KarpagaVinayagam )  
Chairperson**

**TS/KS**